

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :28/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE MENTION2801-AT11A.M.-11.05 A.M

640-ADM-COURT CODE-ARYANNCD-AT 11.05 A.M.

1	SEBI Appeal	800/2021	SHAILESH KUMAR MISHRA Vs. SEBI	ABHISHEK GUPTA ADV.
Sub Matter :		Misc. Application/0001382/2021		
	Misc. Application	1382/2021	shailesh Kumar Mishra Vs. SEBI	Abhishek Gupta Adv.
(Main Matter Number :SEBI Appeal/0000800/2021)				

654-ADM-COURT CODE-INVESTORCOMPLAINT-AT 11.08 A.M.

2	SEBI Appeal	3/2022	VIJAY DEVNANI Vs. SEBI AND ORS.	Vivek M Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0001412/2021		

671-ADMISSION- CODE-SHORTFALLCLIENTFUNDS- AT 11.12 A.M.

3	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
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672-ADMISSION-CODE-REGISTRATIONCANCELLED-AT 11.15 A.M.

4	SEBI Appeal	18/2022	ASHIKA COMMODITIES AND DERIVATES PVT. LTD. Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Advoc
Sub Matter :		Misc. Application/0000030/2022		
Sub Matter :		Misc. Application/0000031/2022		
	Misc. Application	30/2022	ASHIKA COMMODITIES AND DERIVATES PVT.LTD. - DELAY Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Advoc
(Main Matter Number :SEBI Appeal/0000018/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	31/2022	ASHIKA COMMODITIES AND DERIVATES PVT. LTD. - STAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000018/2022)				

673-ADM- CODE-NONPAYMENTOFFLISTINGFEES- AT 11.18 A.M.

5	Misc. Application	32/2022	SIMPLEX PROJECTS LTD. - DELAY APPLICATION Vs. NSEIL	hanks and Regards Loknath Mishra Advocate for the
(Main Matter Number :SEBI Appeal/0000019/2022)				

	SEBI Appeal	19/2022	SIMPLEX PROJECTS LTD. Vs. NSEIL	hanks and Regards Loknath Mishra Advocate for the
Sub Matter : Misc. Application/0000032/2022				

675-ADM-COURT CODE-PRICERISEVOLTAIRE- AT 11.22 A.M.

6	SEBI Appeal	22/2022	HARIVALLABH MUNDRA Vs. SEBI	Sean Wassoodew, Advocate for the Appellant.
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676-ADM-COURT CODE-JINDALSCORES-AT 11.25 A.M.

7	Misc. Application	58/2022	JINDAL PIPES LIMITED- APPLICATION FOR URGENT HEARING Vs. SEBI AND ORS.	Adv. Ali Kazmi
(Main Matter Number :SEBI Appeal/0000053/2022)				

	SEBI Appeal	77/2022	JINDAL PIPES LIMITED - APPLICATION FOR EXEMPTION Vs. SEBI AND ORS.	Adv. Ali Kazmi
(Main Matter Number :SEBI Appeal/0000053/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	53/2022	JINDAL PIPES LIMITED Vs. SEBI AND ORS.	Adv. Ali Kazmi
Sub Matter :		Misc. Application/0000058/2022		
Sub Matter :		SEBI Appeal/0000077/2022		

286-PART HEARD-COURTCODE-AKSHSEBI- AT 11.28 A.M.

8	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	535/2019	Saksh Otifibre Ltd. Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates
	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates

346-DISPOSAL-COURTCODE-INSIDERFCRL- AT 11.35 A.M.

9	Misc. Application	104/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
(Main Matter Number :SEBI Appeal/0000081/2021)				
	SEBI Appeal	81/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
Sub Matter :		Misc. Application/0000104/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point

268-ADMDISP-COURTCODE-SIPHONEDFUNDS-AT 11.38 A.M.

10	SEBI Appeal	405/2021	Sarbananda Gattani Vs. SEBI	Sarbananda Gattani Appellant
Sub Matter :		Misc. Application/0000771/2021		
	Misc. Application	771/2021	SARBANANDA GATTANI Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000405/2021)				
	SEBI Appeal	552/2021	ANIL KUMAR PODDAR Vs. SEBI and ors.	R. V. LEGAL
Sub Matter(Disposed) :		Misc. Application/0000842/2021		
	Misc. Application	1434/2021	FIRST FINANCIAL SERVICES LIMITED APPLICATION Vs. SEBI AND ORS.	Advocate Kinjal Patel
(Main Matter Number :SEBI Appeal/0000007/2022)				
	SEBI Appeal	7/2022	FIRST FINANCIAL SERVICES LIMITED Vs. SEBI AND ORS.	Advocate Kinjal Patel
Sub Matter :		Misc. Application/0001434/2021		

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310-DISPOSAL-REGISTRATIONCERTIFICATE- AT 11.40 A.M.

11	Misc. Application	789/2021	COMPUTECH LIMITED Vs. SEBI	SHARECAP JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

SEBI Appeal	445/2021	COMPUTECH LIMITED Vs. SEBI	SHARECAP JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

427-ADM DISP-COURTCODE-INFLATEDPRICE- AT 11.43 A.M.

12	Misc. Application	880/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000513/2021)

Misc. Application	881/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000513/2021)

Misc. Application	882/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000514/2021)

Misc. Application	883/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000514/2021)

Misc. Application	884/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000515/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	885/2021	RITU JAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000515/2021)	Prakash Shah and Associates
	SEBI Appeal	513/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000880/2021		
	Sub Matter :	Misc. Application/0000881/2021		
	SEBI Appeal	514/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000882/2021		
	Sub Matter :	Misc. Application/0000883/2021		
	SEBI Appeal	515/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000884/2021		
	Sub Matter :	Misc. Application/0000885/2021		
	SEBI Appeal	556/2021	Ms. Ammaji Anumolu and Anr. Vs. SEBI	Ms. Aayushi Sharma, Advocate
	Sub Matter :	Misc. Application/0000949/2021		
	Misc. Application	949/2021	Ms. Ammaji Anumolu and Anr.- Urgency Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000556/2021)	Ms. Aayushi Sharma, Advocate

470 ADM-DISP-COURT CODE-BIOCONINSIDER-AT 11.45 A.M.

13	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000937/2021		
	Sub Matter(Disposed) :	Misc. Application/0000938/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>482-ADM-DISPOSAL-COURT CODE-MINISCULE-AT 11.48 A.M.</u>				
14	SEBI Appeal	545/2021	Chandrakanta Laddha Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) : Misc. Application/0000953/2021				
	Misc. Application	44/2022	SANDEEP JAIN INTERIM RELIF APPLICATION Vs. SEBI	Mukesh Mohan Goyal i/b RGLAWZ Advocates and Co
(Main Matter Number :SEBI Appeal/0000010/2022)				
	SEBI Appeal	10/2022	SANDEEP JAIN Vs. SEBI	Mukesh Mohan Goyal i/b RGLAWZ Advocates and Co
Sub Matter : Misc. Application/0000044/2022				
Sub Matter : Misc. Application/0000042/2022				
Sub Matter : Misc. Application/0000043/2022				
Sub Matter : Misc. Application/0000045/2022				
<u>497DISPOSAL-CODE-SOLIDCARDBIDERECOVERY- AT 11.50 A.M.</u>				
15	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
Sub Matter : Misc. Application/0000968/2021				
Sub Matter : Misc. Application/0001117/2021				
	Misc. Application	1117/2021	Dilip S. Shah Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
<u>558-ADM-DISP-CODE-NONINDEPENDENTDIRECTOR- AT 11.53 A.M.</u>				
16	Misc. Application	944/2021	CENTURY ENKA LIMITED-DELAY Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
(Main Matter Number :SEBI Appeal/0000624/2021)				

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	SEBI Appeal	624/2021	CENTURY ENKA LIMITED Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
Sub Matter :		Misc. Application/0000944/2021		

48-DISPOSAL-COURTCODE-FINANCIALSTATEMENTS- AT 11.55 A.M.

17	SEBI Appeal	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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39-DISPOSAL-COURTCODE-DIRECTORSUDAR-AT 11.58 A.M.

18	SEBI Appeal	694/2021	Sapna Karmokar Vs. SEBI	Zunjarrao and Co., Advocates and Solicitors
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246-PART HEARD-COURTCODE-BROKERFEE- AT 12 NOON

19	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Vaish Associates
	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates